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Title: Statement regarding Government Business for the week commencing the 10<sup>th</sup> September, 2007.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Mr. Speaker, Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 10<sup>th</sup> of September, 2007 will consist of: -

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the following Bills : -
  - (a) The Aircraft (Amendment) Bill, 2006; and
  - (b) The Payment and Settlement Systems Bill, 2006.
3. Discussion on the Statutory Resolution seeking disapproval of the National Capital Territory of Delhi Laws (Special Provisions) Ordinance, 2007 and consideration and passing of the National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007.
4. Consideration and passing of the Factories (Amendment) Bill, 2005.
5. Consideration and passing of the following Bills after they have been passed by Rajya Sabha:
  - (a) The Carriage by Road Bill, 2005; and
  - (b) The Indian Boilers (Amendment) Bill, 1994.

MR. SPEAKER: Now, I have got certain notices for submissions, as you know. Prof. Malhotra, if you want to say something, you can say.

...(Interruptions)

**प्रो. विजय कुमार मल्होत्रा** : कई दिन से इस सदन में इस बात की चर्चा हो रही है पर सरकार के कान पर जूं नहीं रेंग रही है, कोई बात करने को तैयार नहीं है। ये अपनी जिद पर अड़े हुए हैं। प्रधानमंत्री ने अपना वक्तव्य यहां दिया है। प्रधानमंत्री तीन बार बोल चुके हैं और उनके बोलने के बाद यह सदन की सम्पत्ति हो गई है, वह हाउस की प्रोपर्टी हो गई है। लेकिन प्रधानमंत्री के वक्तव्य के बाद कांग्रेस और कम्युनिस्ट पार्टी की बाहर एक कमेटी बना दी गई और उस प्राइवेट कमेटी में...(व्यवधान)

MR. SPEAKER: You cannot go into this.

...(Interruptions)

**प्रो. विजय कुमार मल्होत्रा** : जब उन्हें लगता है कि कमेटी की जरूरत है तो ज्वाइंट पार्लियामेन्टरी कमेटी क्यों नहीं बनाई जा सकती है? महोदय, हमारी मांग है कि जेपीसी बनाई जानी चाहिए।...(व्यवधान)

MR. SPEAKER: Prof. Malhotra, you can suggest an item to be discussed.

...(Interruptions)

PROF. VIJAY KUMAR MALHOTRA : No question, Sir. जब प्राइवेट कमेटी बनाई जा सकती है, तो जेपीसी क्यों नहीं बनाई जा सकती

है?...(व्यवधान)

MR. SPEAKER: There is a well established procedure on the

...(Interruptions)

**प्रो. विजय कुमार मल्होत्रा** : यदि बाहर प्राइवेट कमेटी बनाई जा सकती है, तो जेपीसी क्यों नहीं बनाई जा सकती है? बाहर कमेटी बनाना ओपोजीशन का भी अपमान है और पार्लियामेन्ट का भी अपमान है।...(व्यवधान)

MR. SPEAKER: Please allow me to complete my sentence. There is a well established procedure. I have received notices from ten hon. Members suggesting subjects to be taken up for discussion. I will go through that. I will allow the Members who have kindly given notices. They are entitled to speak.

Prof. Malhotra, as you are the Deputy Leader of the main Opposition party, इसीलिए मैंने आपको बोलने का मौका दिया।

...(Interruptions)

**प्रो. विजय कुमार मल्होत्रा** : महोदय, लेकिन मेन ओपोजीशन पार्टी को तो इन्होंने बाहर कर दिया।...(व्यवधान)

MR. SPEAKER: Let me go through the notices.

Shri Hansraj G. Ahir.

...(Interruptions)

PROF. VIJAY KUMAR MALHOTRA : No, Sir. ...(Interruptions)

MR. SPEAKER: This is submission on the subjects. यह सरकारी काम नहीं है।

Dr. Satyanarayan Jatiya. Shri Tukaram Renge Patil.

...(Interruptions)

MR. SPEAKER: Dr. Jatiya, do you want to say? आप अपना सबमिशन बोलिए।

â€¦(व्यवधान)

**डॉ. सत्यनारायण जटिया (उज्जैन)**: अध्यक्ष महोदय, कृपया आगामी सप्ताह की कार्यसूची में निम्नलिखित दो विषय सम्मिलित करें।

1. केन्द्र सरकार ग्रामीण क्षेत्रों में सड़क, बिजली, पेयजल एवं सिंचाई के लिए आन्तरिक मार्ग निर्माण...(व्यवधान)

MR. SPEAKER: Prof. Malhotra, you cannot interrupt. An hon. Member wishes to say about inclusion of subjects for discussion. Interrupting him is not correct. An hon. Member of your Party wants to mention two subjects for discussion.

...(Interruptions)

**12.14 hrs.**

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(At this stage, Shri Subhash Moharia and some other Hon'ble

Members came and stood on the floor near the Table)

...(Interruptions)

MR. SPEAKER: Now, item no. 24. We have fixed the Discussion under Rule 193 – Prof. Vijay Kumar Malhotra to raise a discussion on problems being faced by the farmers. It is the farmers' issue. You have to raise it.

...(Interruptions)

MR. SPEAKER: Prof. Malhotra, do you want to speak?

...(Interruptions)

PROF. VIJAY KUMAR MALHOTRA : No. ...(Interruptions)

MR. SPEAKER: Shri Basu Deb Acharia – not present.

...(Interruptions)

**12.15 hrs.**